

palayam) : I beg to present the Third Report (Hindi and English versions) of the Committee on Petitions.

13.17 hrs.

BUSINESS ADVISORY COMMITTEE

Fifteenth Report

[Translation]

DR. LAXMINARAYEN PANDEYA
(Mandsaur) : I beg to move:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 28th April, 1992."

[English]

MR. DEPUTY SPEAKER: The question is:

"That this Houses do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 28th April, 1992,"

The Motion was adopted

13.17 1/2 hrs.

MATTERS UNDER RULE 377

- (i) **Need for unmediate introduction of new eletronic telephone exchange of 2000 lines at Jalna**

[English]

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna) : In jalna City six months back the old system of cross Bar Telephone Exchange was introduced but now the system is not working at all. All the

phones are either dead or every phone required 4-5 minutes for the dial tone. In this Wway the whole telephone system in jalna has collapsed. Jalna being the commercial center of Maharashtra and as the Phones are not working properly the people are very much unhappy and angry. I being the M. P. of Jalna requested many times the Minister for replacement of the system by New Electronic Telephone Exchange of minimum 2000 lines. So, unless and until the old system of Cross bar telephone exchange is replaced by the Electronic Telephone Exchange, the system will not work. so, it is my earnest request to the Government to sanction and introduce immediately the new Electronic Telephone Exchange of 2000 lines at Jalna.

- (ii) **Need to Ensure Timely Distribution of Loans under Integrated Rural development Programme to Farmers and Youths of Sriganga Nagar district, Rajasthan.**

[Translation]

SHRI BIRBAL (Ganganagar) : Sir Ganganagar is a major agricultural district of Rajasthan where there is the majority of Scheduled Castes. Most of the Harijan farmers of this district came under the definition of identified families. The Punjab National Bank is the lead Bank of other this area and several branches of many/ other banks are also there in this area but since loans are not provided in time by these banks for the implemenation of the Integrated Rural Development Programmes, the farmers do not get any benefit from it . Failing in giving loans to farmers in time causes not only loss to the agricultural products but to the gross national product as well not withstanding the fact that the Central and the State Governments favour farmers in this regard and they are committed to the development of rural agriculture.

In comparison to the loans sanctioned for trades and industries, less loans are